

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 134 OF 2019 & IA No. 1764 OF 2019****Dated: 1st November, 2019****In the matter of:****Maharashtra State Electricity Distribution Company Ltd. Appellant(s)****Versus****Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **16.12.2019**.

Court Master

NR